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S. No. 125

59  
T. Prakash

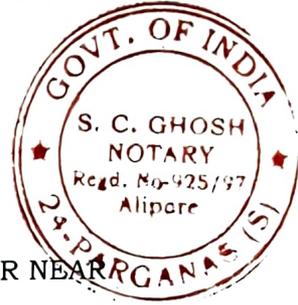
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

In

ORIGINAL APPLICATION NO. 30/2025/EZ

In The Matter of

BEFORE THE NOTARY PUBLIC  
AT ALIPUR JAMALI POLICE COURT



IN RE SINKING B' DESHI VESSEL DUMPS TOXIC FLY ASH IN RIVER NEAR  
GHORAMARA SHOWS VIDEO SHARED BY PANCHAYAT MEMBER NEWS  
ITEM PUBLISHED IN THE TIMES OF INDIA KOLKATA SECTION DT  
17/02/2025

... Applicant

Versus

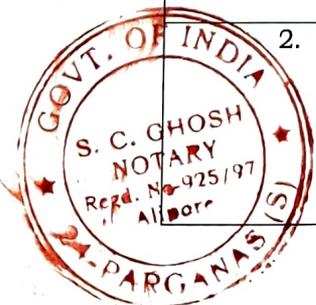
State of West Bengal &amp; Ors

... Respondents

COMPLIANCE REPORT IN THE FORM OF COUNTER AFFIDAVIT ON  
BEHALF OF THE RESPONDENT NUMBER 03, DISTRICT MAGISTRATE &  
COLLECTOR, SOUTH 24 PARGANAS DISTRICT.

## INDEX

SL	PARTICULARS	ANNEXURE	PAGE
1.	Counter Affidavit		3-7
2.	Photocopy of the letter of District Magistrate, South 24 Parganas to the Transport Department and the response of Transport Department	'R-1'	8-18

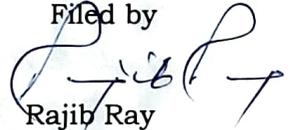


06 MAR 2025

-X-

	to the letter are submitted collectively.		
3.	Photocopy of the Report submitted by the Block Development Officer, Sagar, South 24 Parganas.	'R-2'	19-20

Filed by



Rajib Ray

Advocate

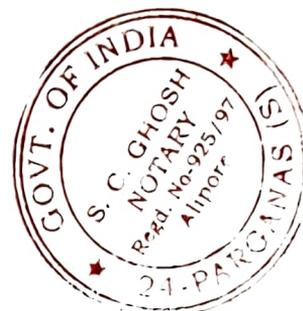
For The State of West Bengal



06 MAR 2025

-X-

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA



In

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In The Matter of

IN RE SINKING B DESHI VESSEL DUMPS TOXIC FLY ASH IN RIVER NEAR  
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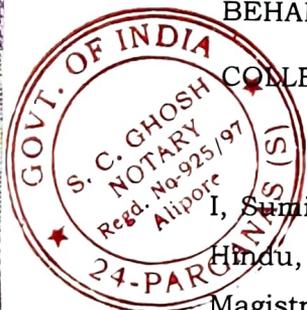
... Respondents

COMPLIANCE REPORT IN THE FORM OF COUNTER AFFIDAVIT ON  
BEHALF OF THE RESPONDENT NUMBER 03, DISTRICT MAGISTRATE &  
COLLECTOR, SOUTH 24 PARGANAS DISTRICT

I, **Sumit Gupta**, Son of **Shri S.K. Gupta**, aged about 42 years, by religion -  
Hindu, by occupation- Government Service, presently posted as the District  
Magistrate & Collector, South 24 Parganas, having office at New  
Administrative Building, Alipore, Kolkata- 700 027, do hereby solemnly  
affirm and say as follows:

1. That I am working for gain as the District Magistrate, South 24-Parganas, Alipore, Kolkata - 700027. I am competent to swear and affirm this affidavit for and on behalf of myself.

16 MAR 2025

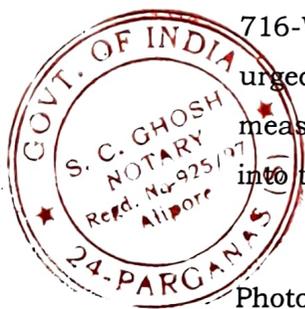


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2. That this Counter Affidavit is being filed in compliance to the Solemn Order dated 19.02.2025 passed by the Hon'ble National Green Tribunal, Easter Zone Bench, Kolkata. That in the said Solemn Order the Hon'ble Tribunal has been *inter alia* pleased to direct the respondent no. 03 i.e. the District Magistrate, South 24 Parganas to file the Counter Affidavit within 4(four) weeks.

3. That in compliance and obedience to the above mentioned order it is submitted that the District Magistrate, South 24 Parganas has issued a letter bearing memo no. 18/Con/DM dated 20/02/2025 and requested the Secretary, Transport Department, Government of West Bengal to take urgent actions that are necessary to remove fly ash carrying barge sinking in the Muriganga river near Ghoramara Island, Sagar, South 24 Parganas.

4. That in response of the letter cited above, the Secretary, Transport Department, Government of West Bengal has sent a letter to the Director of Inland Waterways Authorities of India, bearing memo no. 716-WT/TPT-16011/16/2025 dated 24.02.2025, in which he has urged an urgent intervention of the later to take precautionary measures to remove the fly ash carrying ship and the fly ash falling into the river, polluting it.



Photocopy of the letter of District Magistrate, South 24 Parganas to the Transport Department and the response of Transport Department to the letter are submitted collectively as 'R -1'

5. That in the Status Report submitted by the Block Development officer, Sagar, South 24 Parganas vide memo no. 338/Sagar/2025 dated 04.03.2025 as a response to the letter issued by Additional District Magistrate and District Land and Land Reforms officer, South 24 Parganas bearing memo no. Misc/1542/2025 dated 04/03/2025, has submitted that,

06 MAR 2025

-X-

- I. The Bangladeshi vessel MV Sea World stuck to a sand bar near in Muriganga river near Ghoramara island, Sagar Block on 13.02.2025 while en route to Bangladesh from Budge Budge. The Vessel had a crack in its deck and fly ash kept in the vessel started mixing in the river water.
- II. As soon as the information was received to this end regarding the stucking of the vessel, the local GP representatives and the police administration had rushed to the spot.
- III. The undersigned had also alerted the Officer-in-Charge, Sagar P.S. and the local G.P to keep a watch so that the fly ash is not intentionally mixed with the river water by vessel authorities.
- IV. Presently the vessel has been shifted by vessel authorities (AjBELA Navigation) from its point of stuck to Lot 8, Kakdwip and now the place is clear.
- V. Some of the fly ash has mixed with the river water while some of its portion has been removed and kept at a place near Bisalaskshmi temple, Kheyeghat in Ghoramara GP of Sagar Block.
- VI. Presently, no fly ash is found at the site where the vessel was stuck.



Photocopy of the Status Report submitted by the Block Development Officer, Sagar and the letter from the end of Additional District Magistrate and District Land and Land Reforms officer, South 24 Parganas are collectively annexed herewith and marked with the letter 'R-2'.

06 MAR 2025

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6. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice and that the deponent has high regard to the Order/Orders as passed by this Hon'ble Tribunal.

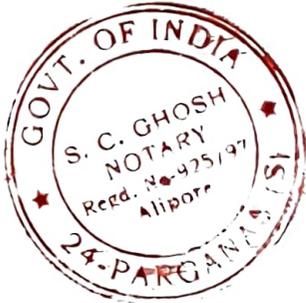
Identified by me

*Baburidha Chakraborty*

Advocate  
State of West Bengal

*Anurag*

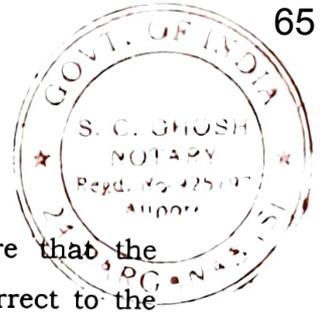
Deponent  
District Magistrate,  
South 24-Parganas



06 MAR 2025

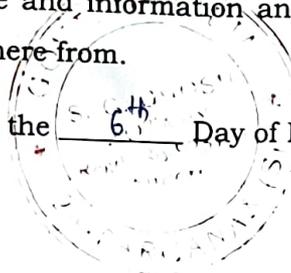
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VERIFICATION:



I, the deponent within named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Kolkata on the 6<sup>th</sup> Day of March, 2025



Identified by me

*Prabuddha Choudhury*

Advocate

State of West Bengal

*Annilal Ghosh*

Deponent  
District Magistrate,  
South 24-Parganas.



Solemnly Affirmed & Declared  
before me on Identification

*S. C. Ghosh*  
S. C. GHOSH, Notary  
Alipore Police Court, Kol-27  
Reg. No. 925/17 Govt. of India

06 MAR 2025

- 8 -

Annexure - A - 66



OFFICE OF THE  
DISTRICT MAGISTRATE & COLLECTOR  
SOUTH 24 PARGANAS

Office: 12, Biplabi Kanai Bhattacharya Sarani, Allipore, Kolkata - 700027  
Phone: 033-2449 9944 / 2479 1694, Fax: 033-2448 7871  
Email: dm.s24pgs@gmail.com, dm-ali@nic.in

Memo No: 18/Con/DM

Date: 20.02.2025

To,  
The Secretary  
Transport Department  
Government of West Bengal

**Sub: Urgent action required regarding removal of a fly ash carrying barge, sinking in the Muriganga river near Ghoramara Island, Sagar, South 24 Parganas.**

Sir,

With reference to subject cited above, this is to inform you that on February 13<sup>th</sup>, 2025, the container barge MVC World M7490, carrying fly ash, which was headed for Bangladesh, capsized in the Hooghly River near Ghoramara Island of Sagar Block. The fly ash was mixed with the water during sinking because the barge could not be removed from the scene immediately.

The possibility that many harmful substances will continue to mix into the water from this point on causes fishermen's livelihood in grave danger. According to the South Bengal Fishermen's Forum most of the freight barges that ply from Bangladesh are very old and unsuitable for use on waterways. Permitting these kinds of vessels to operate through environmentally sensitive areas like the Hilsa Sanctuary and the Sundarbans is affecting the ecological balance in the Hooghly River belt. Moreover, the particular waterway become dangerous for other vessels due to the Barge's sinking condition.

Necessary arrangements may please be taken for removal of the ship and the fly ash that has fallen into the river. Additionally, the problem of such old ships passing through this area may please be looked into.

Copy of the letter issued by Dakkhin Banga Matsyajibi Forum is enclosed herewith for reference.

Yours faithfully,

  
District Magistrate  
South 24 Parganas

- ✖ -

Government of West Bengal  
Transport Department  
Paribahan Bhawan, 12, R.N. Mukherjee Road, Kolkata -700001

No.716 -WT/TPT-16011/16/2025

1869-C  
Date: 24.02.2025

To: The Director, Inland Waterways Authority of India  
Kolkata Regional Office  
P-78, Garden Reach Road,  
Kolkata - 700043

ADM (D)  
M



Sub: Urgent action required for removal of fly ash carrying barge sinking in Muriganga River near Ghoramara Island, Sagar, South 24 Parganas.

- Ref- 1) Order dated 19.02.2025 passed in the OA No.30/2025/EZ by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.  
2) Memo. No. 18/Con/DM dated 20.02.2025 of DM South 24 Pgs.  
3) E-mail dated 19<sup>th</sup> February,2025 from Indian Coast Guard.

Sir,

In continuation of the telephonic conversation undersigned had with you on 20th February, 2025 on the subject under reference, this is to inform you that on 13th February, 2025, the container barge MVC World-M7490 heading towards Bangladesh, carrying Fly Ash, capsized in the Hooghly River near Ghoramara Island, Sagar, and South 24 Parganas. In this regard, I am to request you to comply with the above-mentioned solemn order of the National Green Tribunal, Eastern Zone Bench, Kolkata. Also, as communicated by the District magistrate, South 24 Parganas, vide memo. no. under reference, I am sure that the necessary precautionary interventions have already been made from your end for removal of the ship and the flyash falling into the river. I would also take this opportunity to request you to review and revisit the extant arrangements for all such vessels including regular checking of the operation- worthiness of such vessels for preempting any such future mishap, not to speak of the threats they cause to the riparian ecology and aquatic life. This is for your perusal and taking emergent necessary action.

Yours faithfully,

sd/-  
(Dr. Saumitra Mohan, IAS),  
Secretary

Enclosure:

1. Order' dated 19.02.2025 passed in the OA No.30/2025/EZ by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
2. Memo. No. 18/Con/DM dated 20.02.2025 received from DM, South 24 Pgs.
3. E-mail dated 19<sup>th</sup> February,2025 from Indian Coast Guard.

-X-

No.716/1(8) -WT/TPT-16011/16/2025

Copy forwarded, for information &amp; necessary action, to:-

Date: 24.02.2025

1. Chairman, Inland Waterways Authority of India, Govt. of India.
2. Secretary, Ministry of Ports, Shipping and Waterways, Govt. of India.
3. Secretary, Ministry of Environment, Forest and Climate Change, Govt. of India.
4. Additional Chief Secretary, Forest and Environment Department, Govt. of West Bengal.
5. Principal Secretary, Irrigation and Waterways Department. Government of West Bengal.
6. Chairman, Syama Prasad Mookerjee Port, Kolkata.
7. Member Secretary, Central Pollution Control Board.
- ✓ 8. Member Secretary, West Bengal Pollution Control Board.

  
Secretary

Date: 24.02.2025

No.716/2(3) -WT/TPT-16011/16/2025

Copy forwarded for information to:-

1. District Magistrate, South 24 Parganas.
2. Sr. PS to the Chief Secretary, Govt. of West Bengal.
3. Sr. PS to Secretary, Transport Department, Govt. of West Bengal.

Secretary

Email

Dr. Manoj Pant

Email

01009 - 05D

24/2/25 GROUNDING OF UNSEAWORTHY BARGES IN REVERINE WATERS INCLUDING TRADE PROTOCOL ROUTE

From : OPS North East ICG &lt;ops-ne@indiancoastguard.nic.in&gt;

Wed, Feb 19, 2025 03:01 PM

Subject : GROUNDING OF UNSEAWORTHY BARGES IN REVERINE WATERS INCLUDING TRADE PROTOCOL ROUTE

1 attachment

To : iwaical@yahoo.com, Director Kolkata &lt;dirkol.iwai@nic.in&gt;

Cc : Dr. Manoj Pant &lt;cs-westbengal@nic.in&gt;, dgpcswb@gmail.com, dgppwestbengal@gmail.com, CGDHQ EIGHT HALDIA &lt;dhq8@indiancoastguard.nic.in&gt;, dhwos24@gmail.com, D M D &lt;dmd@kolkataporttrust.gov.in&gt;, CCU Customs Kolkata Zone &lt;ccu-cuskoa@nic.in&gt;, sppurbamedinipur@gmail.com

Pr. Secretary, Home  
Secretary, Transport

महोदय/Sir,

कृपया अनुलग्नक प्राप्त करें/ Please find the attachment

सम्मान,/ Regards,

क्षेत्रीय संचालन एवं योजना अधिकारी/ Regional Operations and Plans Officer  
 तटरक्षक क्षेत्र (उत्तर पूर्व)/ Coast Guard Region (North East)  
 छठी मंजिल, सिंथेसिस बिजनेस पार्क/ 6th Floor, Synthesis Business Park  
 न्यूटाउन, राजारहाट/ Newtown, Rajarhat  
 कोलकाता- 700 161/ Kolkata- 700 161

please put up  
 25/2



— river.pdf  
 178 KB

**FAX**

FROM	CG RHQ(NE)/ CSO(OPS)	TEL : +91-33-23248006 FAX : +91-33-23248020 EMAIL: ops-ne@indiancoastguard.nic.in
TO	DIRECTOR, INLAND WATERWAYS AUTHORITY OF INDIA	FAX : +91-33-24395570 EMAIL : iwaical@yahoo.com dirkol.iwai@nic.in
RPT	THE CHIEF SECRETARY, GOVT OF WEST BENGAL	EMAIL : cs-westbengal@nic.in
	THE DIRECTOR GENERAL & INSPECTOR GENERAL OF POLICE (COASTAL SECURITY), WEST BENGAL	FAX : <del>91</del> -33-24794022
	CGDHQ-8/ DOPO	FAX : +91-3224-264541 EMAIL : dhq8@indiancoastguard.nic.in
	DM SOUTH 24 PARGANAS	EMAIL : dhvos24@gmail.com
	DMD, KOLAKAT PORT TRUST	EMAIL : dmd@kolkataporttrust.gov.in
	THE CHIEF COMMISSIONER OF CUSTOMS, KOLKATA	EMAIL : ccu-cuskoa@nic.in
	THE SP, PURBA MEDINIPUR, WEST BENGAL	EMAIL : sppurbamedinipur@gmail.com
FILE NO.	7006/C&G	NO OF PAGE(S) : 03
DATE	19 FEB 25	

**GROUNDING OF UNSEAWORTHY BARGES IN RIVERINE WATERS  
INCLUDING TRADE PROTOCOL ROUTE**

1. An open source information regarding Bangladeshi barge MV Sea World transporting fly ash from Budge Budge to Bangladesh has reportedly grounded in Muriganga river, South 24 Parganas district after colliding with sandbar on the night of 13 Feb 25. All twelve (12) Bangladeshi national crew were rescued by the local fishermen operating in the vicinity and handed over to Sagar Police Station. The Bangladeshi crew alleged that pilot boat had not guided, thus their barge happen to collide with a sandbar and was pushed up with tidal movement.

2. Further, local populace reported dumping of fly ash into Muriganga river by above Bangladeshi Barge and expressed concern towards contamination /probable impact on livelihood of local fishermen. It is recommended that sample of water near position of incident may be collected for testing and analysis. Subsequently, if found contaminated then charges for pollution as per existing rates/rules may be imposed on the concerned operator/agent including salvage, if any.

3. Over the last one year, two such grounding incidents of Bangladeshi barges have been reported in Hoogly river which is a matter of serious concern. Although the crew were rescued, however the probability of damage to ecology and bio-diversity due to dumping/contamination/grounding cannot be ruled out. These incidents indicate unworthy state of barges plying through TPR and probably inadequate navigational knowledge of the master/crew. It has been observed that these distressed vessels were outbound and were mainly carrying fly ash and fuel (diesel/lub oil) onboard during grounding, collision or sinking, which may lead to cascading effect on marine environment including flora & fauna. These incidents will also adversely affect safe passage of other vessels plying in the trade protocol route and fishing community.

4. On an average 2000 barges traverse annually along the trade protocol route. Therefore, any such grounding/collision of barges poses National and economic threat and may impact following:-

- (a) Effect on ecology and bio diversity in the area including TPR.
- (b) Livelihood of the local fishermen due to tidal contamination of river.
- (c) Serious navigational hazard due to grounding in riverine waters.
- (d) Threat to riverine pollution due to presence of oil/luboil onboard.
- (e) Additional tasking of law enforcement agency in repatriation and other matter related to violation of laws.
- (f) Salvage operation.

5. In view of the foregoing and in order to prevent such incidents in future and recovery of dues for pollution (capitation charges) the following measures may be considered by the concerned authority:-

- (a) Surveillance and patrolling of Trade Protocol route is a weak link and electronic surveillance of the TPR and Sunderbans area may be considered for effective riverine/national security.
- (b) Periodic hull survey by authorised surveyor in order to ensure seaworthiness prior departure may be considered for strict implementation.

(c) The proficiency of the master/crew takes priority as matter of safety therefore, the competency of the master in river navigation may be ascertained and qualified crew be allowed to operate riverine waters.

(d) Embarkation of Indian pilot onboard may be considered for such barges during the entire passage from KoPT/HDC to Hemnagar and back besides AIS/VTMS monitoring.

(e) Recovery of dues for carrying out anti-pollution operation.

6. Notwithstanding above, additionally, it is requested that suitable investigations on the above incident may be carried out to bring out the cause/ remedial actions to prevent such incidents/pollution in future/ recovery of dues due to pollution. Further, outcome of the investigation may also be shared with this Headquarters.



(C Vijay Kumar)  
Commandant  
Regional Ops & Plans Officer  
for Commander  
Coast Guard Region (NE)

Item No.01

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No.30/2025/EZ

In Re: Sinking B'deshi vessel  
dumps toxic fly ash in river  
near Ghoramara, shows video  
shared by panchayat member  
News item published in the  
Times of India Kolkata Section  
dt 17.02. 2025

Versus

Applicant(s)

State of West Bengal  
Respondent(s)

Date of hearing: 19.02.2025

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER  
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : *Suo Motu*,

**ORDER**

1. The present Original Application No.30/2025/EZ is being taken up *suo motu* on the basis of a news report published in the *Times of India, Kolkata Section* dated 17.02.2025 which reads as under:-

***"Sinking B'deshi vessel dumps toxic fly ash in river near  
Ghoramara, shows video shared by panchayat member"  
News item published in the Times of India, Kolkata Section  
dated 17-02-2025***

***17-02-2025, Kolkata: The matter related to a sinking  
Bangladeshi vessel illegally dumping toxic fly ash into the  
Muriganga river, raising serious environmental concerns. The news  
item alleged that the vessel, MV Sea World, was en route to  
Bangladesh from Budge Budge when it struck a sandbar near  
Ghoramara, causing a fracture in its hull. It is also states that over  
the past 72 hours, the damage worsened, with nearly 70% of the***

vessel compromised. The article states that officials initially instructed that the ship be towed back to Bangladesh before the fly ash could mix with the water, but no significant action was taken by the Bangladeshi shipping agency. Further it was also alleged by locals and fishermen that vessel's crew, under the cover of darkness and isolation, deliberately discharged fly ash into the river using machines to dilute the toxic material with water and release it into the aquatic ecosystem.

Sanjib Sagar, Ghoramara Panchayat Upa-Pradhan stated that, A second vessel and two boats arrived at the scene, accelerating the unloading process to lighten the damaged ship and tow it away. Further, according to the news item, Tuhin Ghosh, director School of Oceanographic Studies at Jadhavpur University warned that fly ash contains arsenic, mercury, cadmium and lead, which can contaminate river water, disrupt aquatic life, and enter the human food chain through fish consumption as it leaching into river which can alter water chemistry, increase toxicity and pose severe health risks. He also added that this contamination could impact groundwater, soil quality and biodiversity with long term ecological consequences.

In this regard, the minister for Sundarbans Affairs, Bankim Hazara stated that he will visit the site tomorrow to investigate the situation. He went there on the first day after the incident occurred wherein additional SP and BDO were also present".

2. The allegations made in the newspaper article constitute serious environmental violations requiring examination and adjudication by this Tribunal.
3. We direct the following to be impleaded in the array of Respondents:-

~~SECRET~~

1. Union of India, through the Secretary, Ministry of Environment, Forest and Climate Change (MoEF&CC);
  2. Additional Chief Secretary, Forest and Environment Department, Government of West Bengal;
  3. District Magistrate, District-South 24 Parganas;
  4. Inland Waterways Authority of India (IWAI), Government of India, through its Chairman;
  5. Irrigation and Waterways Department, Government of West Bengal, through the Principal Secretary;
  6. Syama Prasad Mookerjee Port, Kolkata (Erstwhile Kolkata Port Trust) through the Chairman;
  7. West Bengal Pollution Control Board, through its Member Secretary; and
  8. Central Pollution Control Board, through its Member Secretary.
- 
4. Matter requires consideration.
  5. Issue notice to the Respondents, returnable within four weeks.
  6. Issue notice to the Respondent No.1, Union of India, Ministry of Environment, Forest and Climate Change (MoEF&CC), returnable within four weeks.
  7. Mr. Rajib Ray, learned Counsel appearing (in Virtual Mode), accepts notice on behalf of the Respondent Nos.2, 3 and 5, State Respondents, Government of West Bengal.
  8. Mr. Ashok Prasad, learned Counsel who is present in Court, accepts notice on behalf of the Respondent No.4, Inland Waterways Authority of India (IWAI).

9. Ms. Paushali Banerjee, learned Counsel who is present in Court, accepts notice on behalf of the Respondent No.6, Syama Prasad Mookerjee Port, Kolkata.
10. Mr. Ayush Kumar Dadhich, learned Counsel who is present in Court, accepts notice on behalf of the Respondent No.7, West Bengal Pollution Control Board.
11. Mr. Surendra Kumar, learned Counsel who is present in Court, accepts notice on behalf of the Respondent No.8, Central Pollution Control Board.
12. All the Respondents shall file their counter-affidavits within four weeks.
13. The Office of the Tribunal shall serve e-copy/soft copy of the Original Application along with all its annexures upon all the learned Counsel for the Respondents within 24 hours.
14. **List on 07.03.2025.**

.....  
**B. Amit Sthalekar, JM**

.....  
**Dr. Arun Kumar Verma, EM**

February 19, 2025,  
Original Application No.30/2025/EZ  
OM



Government of West Bengal  
Office of the Additional District Magistrate &  
District Land & Land Reforms Officer, South 24 Parganas  
New Treasury Building (8<sup>th</sup> & 9<sup>th</sup> Floor), Alipore, Kolkata - 700027.  
TEL. NO. 2479-1955, 2479-2196, FAX- 2499-4820, email ID-  
dlro.s24pgs@gmail.com

**AN ISO 9001:2008 CERTIFIED ORGANIZATION**

Memo No. MISC/1542/2025

Date : 4/03/2025

To,  
The Block Development Officer,  
Sagar Block,  
South 24 Parganas.

Sub : Seeking status report in connection with sinking B'deshi vessel dumps toxic fly ash in river near Ghoramara.

In connection with the above, the undersigned would like to seek status report on above mentioned incident to comply the solemn order of the Hon'ble NGT, EZ being OA No. 30/2025/EZ, dated 19.02.2025.

Therefore, you are requested to submit the status report of the said incident at the earliest.

Encl : As stated.

  
Additional District Magistrate and  
District Land and Land Reforms Officer  
South 24 Parganas

Office of the  
**BLOCK DEVELOPMENT OFFICER**  
**SAGAR DEVELOPMENT BLOCK**  
**Rudranagar, Sagar, South 24 Parganas**



Memo No: 338 / Sagar / 2025

Date: 04 / 03 / 2025

To  
 The Add. District Magistrate  
 &  
 District Land and Land Reforms Officer  
 South 24 Parganas

**Sub: Status report in connection with the sinking B'deshi vessel dumps toxic fly ash in river near Ghoramara**

**Ref.:- Misc/1542/2025 Dated 4.03.2025**

Sir,

With reference to the above noted subject, the undersigned would like to submit status report in connection with the sinking B'deshi vessel dumps toxic fly ash in river Muriganga near Ghoramara as follows:-

1. The Bangladeshi vessel MV Sea World struck to a sandbar near in Muriganga river near Ghoramara island, Sagar Block on 13.02.2025 while en route to Bangladesh from Budge Budge. The Vessel had a crack in its deck and the fly ash kept in the vessel started mixing the river water.
2. As soon as the information was received to this end regarding the stucking of the vessel, the local GP representatives and the police administration had rushed to the spot.
3. The undersigned had also alerted the Officer in Charge, Sagar PS and the local GP to keep a watch so that the fly ash is not intentionally mixed with the river water by the vessel authorities.
4. Presently, the vessel has been shifted by the vessel authorities (AjBELA Navigation) from its point of struck to Lot 8 Kakdwip and now the place is clear.
5. Some of the fly ash has mixed with the river water while some of its portion has been removed and kept at a place near Bisalakshmi temple, Kheyaghat in Ghoramara GP of Sagar Block.
6. Presently, no fly ash is found at the site where the vessel was stuck.

This is for your kind information and perusal please.

Yours faithfully

*[Signature]* 04/03/2025  
 Block Development Officer  
 Sagar, South 24 Parganas  
 Block Development Officer  
 Sagar, South 24 Parganas  
 Date: 04 / 03 / 2025

Memo No: 338 / 1 / (3) / Sagar / 2025

Copy forwarded for necessary action to:

1. The District Magistrate, South 24 Parganas
2. The Sub-divisional Officer Kakdwip, South 24 Parganas

*[Signature]* 04/03/2025  
 Block Development Officer  
 Sagar, South 24 Parganas  
 Block Development Officer  
 Sagar, South 24 Parganas

